## **COUNCIL OF STATES**

Tuesday, 24th November 1953

The Council met at half past one of the clock, MR. CHAIRMAN in the Chair.

### ORAL ANSWERS TO QUESTIONS

# RECREATION CLUBS AND HOLIDAY HOMES FOR THE P. & T. STAFF

- \*25. SHRI GOVINDA REDDY: Will the Minister for COMMUNICATIONS be pleased to state:
- (a) the number of recreation clubs and holiday homes functioning in the Posts and Telegraphs Department for the staff employed therein;
- (b) the places at which they are situated and the nature of facilities available in them; and
- (c) the expenditure incurred on each such club and home?
- THE DEPUTY MINISTER FOR COMMUNICATIONS (SHRI RAJ BAHADUR): (a) There are 351 recreation clubs and 5 holiday homes.
- (b) and (c). A statement giving the required information is laid on the Table of the Council. [See Appendix VI, Annexure No. 4.]

SHRI GOVINDA REDDY: It is stated in the answer that only Rs. 20,000 is given as assistance to the Clubs. Do the Government consider that Rs. 20,000 would be sufficient for the 300 and odd Clubs?

SHRI RAJ BAHADUR: The matter is already engaging our attention.

SHRI GOVINDA REDDY: Do I understand that the Government are willing to give more funds to these Clubs?

SHRI RAJ BAHADUR: That is what we are considering, Sir.

SHRI GOVINDA REDDY: Apart from the Rs. 20,000 that is being given is there any assistance that the Government is giving for these P. & T. recreation clubs?

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SHRI RAJ BAHADUR: Yes, Sir, we give accommodation wherever possible at a nominal rent of Re. 1 per month in Government-owned buildings; we give free electricity and free water up to the limit fixed by the head of the circle concerned.

SHRI GOVINDA REDDY: Is there any subsidy given for equipping these clubs with outfit for games and sports?

SHRI RAJ BAHADUR: That is the purpose for which this sum has been granted.

SHRI GOVINDA REDDY: Have the Government implemented the recommendations made by the Central Pay Commission in this regard?

SHRI RAJ BAHADUR: I don't think, Sir, that question......

MR. CHAIRMAN: Does not arise.

SHRI PRITHVIRAJ KAPOOR: Do these recreation clubs include open air theatres?

SHRI RAJ BAHADUR: We would very much welcome the assistance of the hon. Member in providing these facilities for our people.

SHRI B. K. MUKERJEE: What is the accommodation provided in these five holiday homes maintained by the Department? How many of the staff can be accommodated in these homes at a time?

SHRI RAJ BAHADUR: Sir, accommodation differs from place to place. There are five working at the moment. I cannot give exactly the accommodation for each one of them but I can give the number of days they were occupied and die number of the staff who have taken advantage of it.

	Numl	oer of staff
Pachmarhi	•••	10
Mount Abu	•••	12
Jutogh	•••	6
Matheran		3
Ranikhet	•••	5
Dalhousie	***	16
Mussoorie	Not	available.

SHRI B. K. MUKERJEE: Are class IV staff entitled to use these homes?

SHRI RAJ BAHADUR: These homes are meant for staff getting less than Rs. 300 per month as salary.

SHRI C. G. K. REDDY: From the list of rest-houses given, I see that all these are in the north. What is the significance of that, Sir?

SHRI RAJ BAHADUR: I think Mather an is in Bombay; of course, we can very well consider opening these further south. Pachmarhi is down in the centre of the country.

MR. CHAIRMAN: They are much more healthy in the south!

SHRI GOVINDA REDDY: There are no Homes in Madras. Will the Gov ernment consider......

MR. CHAIRMAN: Mr. Govinda Reddy, next question.

## SUGAR FACTORIES FOR MYSORE

- ◆26. SHRI GOVINDA REDDY: Will the Minister for FOOD AND AGRICULTURE be pleased to state:
- (a) whether representations have been received for permission to establish some sugar factories in Mysore State:
- (b) if so the particulars of such representations; and
- (c) the decisions taken by Government on these representations?

THE DEPUTY MINISTER FOR FOOD AND AGRICULTURE (SHRI M. V. KRISHNAPPA): (a) to (c). Yes. One application was received from Shri Muljibhai P. Madhvani of Coonoor for a licence to instal a sugar factory at Shimoga in Mysore State by importing a plant from East Africa which had already been purchased by him. It has been decided to grant a licence to him.

SHRI GOVINDA REDDY: May I know whether, in view of the shortage of sugar that we are having, the

Government have evolved a definite policy in this regard?

SHRI RAFI AHMAD KIDWAI: Government think that more and more factories should be established so that: the production may come up to the consumption level if not more.

SHRI C. G. K. REDDY: May we request the hon. Minister to repeat the answer? We could not hear it.

SHRI RAFI AHMAD KIDWAI: The reply was that the Government think that the production should increase and, therefore, it will encourage the establishment of more and more factories so that the production may come up at least to the consumption level if not more.

SHRI GOVINDA REDDY: Do the Government encourage the expansion of the existing factories also?

SHRI RAFI AHMAD KIDWAI: In South India, yes.

#### COMMITTEE ON RESETTLEMENT AND-EMPLOYMENT ORGANISATION

- \*27. SHRI GOVINDA REDDY: Will the Minister for LABOUR be pleased to state:
- (a) how many times the Committee appointed to inquire into the future of the Resettlement and Employment Organisation has met;
- (b) the progress so far made by the Committee; and
  - (c) when it is likely to conclude its work?

THE DEPUTY MINISTER FOR LABOUR (SHRI ABID ALI): (a> Thirteen.

(b) The Committee has visited Kanpur, Lucknow, Calcutta, Madras and Bombay and has taken down evidence of representatives of State Governments concerned, and of representatives of employers' and workers' organisations. The report of the Committee is under preparation.